

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2571

ANSWERED ON:12.03.2010

VILLAGE ELECTRIFICATION UNDER RGGVY

Guddu Shri Premchandra;Kodikunnil Shri Suresh;Mithlesh Shri

**Will the Minister of POWER be pleased to state:**

- (a) the percentage of villages electrified in the country under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) till date, State/UT-wise;
- (b) whether in many States the scheme has not been implemented fully till now;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has issued guidelines to the State Governments in this regard; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a): The percentage of villages electrified, State-wise in the country under Rajiv Gandhi Grameen Vidyutikaran Yojana as on 15th February, 2010, is at Annex-I.

(b) & (c): In some of the States the progress of RGGVY has been affected due to the following reasons:

- (i) Delay in forest clearance for the land proposals required for execution of the Projects in some States.
- (ii) Delays in land acquisition for 33/11 KV sub-stations by the States.
- (iii) Limited number of good agencies available for execution of turnkey contracts.
- (iv) Delays in issuance of road permit and way bills in some States.
- (v) Very poor upstream rural electricity infrastructure in some States.
- (vi) Delay in finalization of BPL lists by some States.
- (vii) Delay in taking decision to waive state and local taxes on line materials by some States.
- (viii) Difficult terrain in some States.
- (ix) Law & order problem including Maoist Violence in some of the States.

(d) & (e): Yes, Madam. Government has reviewed the working of Rajiv Gandhi Grameen Vidyutikaran Yojana. For the effective implementation of RGGVY, the following steps have been taken:-

- (i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.
- (ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.
- (iii) The States have also been requested by the Ministry to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.
- (iv) The Government of India as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.

(v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.

(vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(vii) Grant amount of BPL connection has been enhanced to Rs.2200/- in XI Plan from Rs.1500/- in X Plan.

(viii) To take care of the cost escalation, cost norms for village electrification has been revised upward as given Below for XI Plan Projects:

#### COST NORMS FOR VILLAGE ELECTRIFICATION

1. Electrification of un-electrified village Cost (Rs. in lakhs)

a In normal terrain 13

b In hilly, tribal, desert areas 18